

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Annual Darbar Move of High Court from Jammu to Srinagar for the Summer Session- 2020.

ORDER

No: 61

Dated: 24-06-2020

In view of the spread of COVID-19 in the Union Territories of Jammu and Kashmir and Ladakh and in connection with the Annual Darbar Move, Summer Session-2020 of the High Court of J&K, it is hereby notified and ordered as under:

- i. The Main Wing of the High Court of J&K and the Office of the Registrar Vigilance, High Court of J&K shall close at Jammu on 26th June, 2020 (Friday) after the office hours and reopen at Srinagar on 6th July, 2020 (Monday).
- ii. For the time being the Main Wing and the office of the Registrar Vigilance shall continue to remain functional both at Jammu/ Srinagar and the move employees shall work on "as is where is" basis i.e., Kashmir based staff shall work from Srinagar and Jammu based staff shall work from Jammu.
- iii. The Jammu based employees will attend the office at Jammu w.e.f. 30th June, 2020 (Tuesday). The Kashmir based employees working in the Main Wing who are already at Srinagar shall report at High Court, Srinagar on 29th June, 2020 (Tuesday) with the directions to set the record for smooth functioning of the office.
- iv. Registrar Computers shall put in place robust online/ electronic/ video conferencing other communication mode at Jammu and Srinagar to ensure a virtual office at both places.
- v. Director Finance, High Court of J&K shall draw Special Move T.A. at a uniform rate of Rs. 25,000/- (Rupees Twenty Five Thousand only) and be paid to the move employees strictly in terms of Government Order No. 645-JK(GAD) of 2020 dated 12.06.2020 read with Office Memo No. GAD(Adm)13/2020-III dated 23.06.2020.

By Order.


(Jawad Ahmed)
Registrar General

No: 1429-1511/NG

Dated: 24-06-2020

Copy of above forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of _____
23. Advocate General, J&K, Jammu.
24. Secretary to Govt. Department of Law Justice & Parliamentary Affairs, Civil Secretariat, Jammu.

25. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
26. Registrar Vigilance, High Court of J&K, Jammu,
27. Registrar Rules, High Court of J&K,
28. Registrar Inspection, High Court of J&K, Jammu
29. Director, J&K State Judicial Academy, Jammu.
30. Registrar Judicial, High Court Wing, Srinagar with the request to ensure that Chambers/Courts and offices of Registry are made ready functional before 3rd of July, 2020 and all the telephones are made functional.
31. Registrar Judicial, High Court Wing, Jammu for information and with the request to provide all necessary assistance to the staff members of the Main Wing.
- 32-52. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
53. Accountant General, J&K, Srinagar.
54. Dy. Accountant General, J&K, Jammu.
55. Director Information, Srinagar /Jammu.
56. In charge, NIC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website.
- 57-58. President Bar Association Jammu/Srinagar.
- 59-70. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
71. Station Director, Radio Kashmir, Jammu / Srinagar
72. Station Director, Doordarshan Kendra, Jammu/Srinagar.
73. Sr. News Editor, Doordarshan Kendra Srinagar
..... for announcement.
74. Post Master General, Srinagar with the remarks that all official letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Director Finance, Addl. Registrar (Adm.) and Joint Registrar (Adm) shall be received by the Administrative wing at Srinagar w. e. f. 6th of July, 2020.
75. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Director Finance, Addl. Registrar (Adm) and Joint Registrar (Adm) shall be received by the Administrative wing at Jammu till 25th of July, 2020 and thereafter at High Court of J&K at Srinagar. All official letters addressed to Registrar Judicial, High Court wing, Jammu shall be received as usual.
76. Director Finance, High Court of J&K, Jammu.
..... for information and necessary compliance.
- 77-78. Joint Registrar, (Judl)/Protocol, High Court Wing, Srinagar/Jammu for information.
- 79-80. Manager, Govt. Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
81. Treasury officer, Civil Secretariat, Jammu.
82. All Assistant Registrars, High Court Main Wing,
.....for information and necessary action.
83. Order File.


 July 16/2020
Registrar General